



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,26th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3584/2020	JULEKHA BIBI AND ANR. Versus MINJUMA BEGUM AND 2 ORS.	MR. S C BISWAS	MS. R D MOZUMDAR (R3) MR A K AZAD MS. C MOZUMDAR (R3) MR. S P SHARMA (R3) MR M RAHMAN
2	WP(C)/3102/2023	STYLO TABLEWARES Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2593/2018	HILLAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MS. B CHOUDHURY MR S K SARKAR	GA, ASSAM SC, HEALTH
2	WP(C)/2936/2018	BIBEKA NANDA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A D CHOUDHURY	DR. B AHMED SC, CO OP MS U DAS, R-5
3	WP(C)/7696/2019	UDAY SHANKAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	GA, ASSAM
4	WP(C)/2027/2023	KAGAJKAL MAZDOOR SANGH AND 2 ORS. Versus UNION OF INDIA AND 9 ORS.	G. GOSWAMI R SARMAH MR J BORAH MS M KAKOTY	GA, ASSAM MR. P K ROY (R-6) MR. S K CHAKRABORTY (R-6) MR S BORTHAKUR (R-9) MR. A GANGULY (R-7) MRS. A CHAKRABORTY (R-6) MS. M DUTTA (R-6) MR. A K SAHEWALLA (R-10) MR. A DUTTA (R-7) MR. W SHARMA (R-10) MR. A DHANUKA (R-7) MR D GOSWAMI (R-10) MR P H KONWAR (R-9) SC, CANARA BANK DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
5	WP(C)/2799/2023	SHAHANAZ PARBIN Versus RESPONDENT NO. 1 IS STRUCK OFF	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	DY.S.G.I. SC, EDU

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./144/2019	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	PP, ASSAM
	WITH			
2	Crl.A./61/2019	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. D KAKOTI MS H KONWAR	PP, ASSAM
	WITH			
3	Crl.A./175/2019	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	PP, ASSAM
4	WP(C)/3462/2024	TARUN SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, FINANCE

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